Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.135 of 2012 & IA. Nos. 251, 252 of 2012 & 155 of 2013

Dated: 29th July, 2013

In the matter of:

Shri Vidya Sagar Garg **…. Appellant (s)**

Versus

Shri Surender Singh,
Executive Engineer, HVPNL & Ors. **.... Respondent (s)**

Counsel for the Appellant (s) : Ms. Jasneet Kaur

Counsel for the Respondent (s) : Mr. Pardeep Dahiya

ORDER

The Court has not assembled today. As agreed by learned counsel for the parties, matter is posted for **22.08.2013 at 2.30 p.m**.

Court Master